

DIVISION BENCH  
COURT - I

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/243(KB)2022  
IA(COMPANIES.ACT)/90(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SUKUMAR GHOSH VS JALPAIGURI FOOD PRODUCTS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Arani Guha, Adv. : For Petitioners

Mr. Shaunak Mitra, Adv. : For Respondent

**ORDER**

1. Ld. Counsel for the parties present.
2. Final opportunity of two weeks' is granted for filing reply affidavit. Rejoinder affidavit, if any, be filed within two weeks thereafter.
3. Post this matter for arguments on **4/7/2024**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)